

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:437
ANSWERED ON:25.08.2006
SWARNA JAYANTI SHAHARI ROZGAR YOJANA
Boianapalli Shri Vinod Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has recently modified guidelines of the Swarn Jayanti Shahari Rozgar Yojana (SJSRY);
- (b) if so, the details thereof;
- (c) whether the revised guidelines have been approved by the Expenditure Finance Committee (EFC);
- (d) if not, the reasons therefor; and
- (e) the time by which the revised guidelines are likely to come into force?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.437 FOR 25.8.2006 REGARDING SWARN JAYANTI SHAHARI ROZGAR YOJANA.

During the course of the implementation of the Scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY), it was observed that there was a need to have a relook on the guidelines of the scheme and certain modifications would be required to enhance the effectiveness of the scheme in tackling the issue of urban poverty. Accordingly, proposals were formulated and as per the prescribed procedure, Expenditure Finance Committee appraised the same. It has now been decided to continue the Scheme of SJSRY, in its present form, during the 10th Plan period and for continuing this scheme into the 11th Plan, an evaluation needs to be done.